

(c) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARISAROJ KHAPARDE): (a) The Central Council of Health and Family Welfare in its meeting held in February, 1988 has impressed upon the need for political support and administrative dynamism for attaining the objectives for the adoption of small family norm. However no stricter steps have been suggested for achieving the population control.

(b) and (c). The Family Welfare Programme is being reviewed periodically in the various fora. Achievement of targets with respect to goals laid for the year and the expenditure with respect to outlays approved for the year are reviewed during Annual Plan discussions at the level of Planning Commission. For the first two years of the Seventh Plan, the progress of the programme has also been reviewed in the mid-term review.

As a result of Family Welfare Programme, more than 85 million births are estimated to have been averted till 31st March, 1987. The infant mortality rate has come down to 96 per 1000 from 139 in 1972. The birth rate has fallen from 41 to 32.4. The couple protection rate has risen to 37.5. There is almost universal awareness of the programme both in rural and urban areas.

[Translation]

Construction of Air-strips in U.P.

6099. SHRI HARISH RAWAT: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether State Government of Uttar Pradesh had proposed to provide technical guidance for the construction of certain air-strips in U.P.; and

(b) if so, the names of the proposed air-strips and their present position?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA):

(a) No, Sir.

(b) Does not arise.

[English]

DTC Service between Delhi and Farrukhabad via Beawar

6100. SHRI KHURSHID ALAM KHAN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is a demand for a Delhi Transport Corporation service between Delhi and Farrukhabad via Beawar; and

(b) if so, whether Government propose to introduce such a service for the convenience of the travelling public?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) No such request has been received so far by DTC.

(b) Does not arise.

Instructors under Non-formal Education

6101. SHRI SAIFUDDIN AHMED: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of instructors under the programme of non-formal education serving in Assam;

(b) whether these instructors will be considered for regular appointment as teachers; and

(c) if so, the details in this regard?

THE MINISTER OF STATE OF THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): (a) to (c). The information is being collected and will be laid on the Table of the House.

Study of Psychological make-up of Athletes

6102. SHRI MUKUL WASNIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a study of the psychological make-up of athletic and non-athletic population of the country, based on sex and age differences has been conducted; and

(b) if so, the findings of the study thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA): (a) Yes, Sir.

(b) Sports persons have shown cognitive superiority over non-sports persons.

Allocation to Maharashtra for Family Planning Programmes

6103. SHRI PRAKASH V. PATIL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the amount provided to Maharashtra during the Seventh Plan period for family planning programmes;

(b) what was the target fixed for family planning and the extent to which it could be achieved; and

(c) whether the State Government has asked for more funds to fully meet the targets and if so, Union Government's reaction therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARISAROJ KHAPARDE):

(a) An amount of Rs. 4255.39 lakhs during 1985-86, Rs. 4245.14 lakhs during 1986-87 and Rs. 5063.78 lakhs during 1987-88 was provided to Maharashtra under Family Welfare Programme.

(b) The details are given in the Statement below.

(c) The Union Government provides funds on the basis of trend of expenditure sanctioned and targets fixed under Family Planning. Funds as admissible were released to the State Government accordingly.